

25.4.2014

O.A. No. 343/2010

Hon'ble Sri Navneet Kumar, Member (J)

App: Sri Praveen Kumar is on adjournment
None for respondents.
Put up this case on 1.5.2014.

V.P. Agrawal
Member (J)

HLS/-

1.5.2014 ✓

O.A. No. 343/2010

Hon'ble Sri Navneet Kumar, Member (J)

App: Sri Praveen Kumar
Res: Sri Deepak Shukla for Sri Prashant Kumar

Learned counsel for applicant fairly submitted at bar that the applicant No. 1 and 2 has already been allowed to join and applicant No. 3 has filed separate O.A. for not giving him appointment on the post of MTS, as such, the present O.A. has rendered in-fructuous. Accordingly, the same may be dismissed. As submitted by the learned counsel for the parties, the present O.A. is dismissed as rendered in-fructuous.

V.P. Agrawal
Member (J)

HLS/-
Copy of order
Dated 01-5-14
Entered 05-5-14